

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQ): DELHI

ORDER

As per the recommendations of the Committee for Inter-se-District Transfers, the posting & transfer of the below mentioned Sr. PA / PA is being made with immediate effect:-

S.No.	Name	From	To
1	Sh. Satya Prakash Sharma S/o Late Sh. B.D. Sharma EC: 3166	PA in the Court of Sh. Arun Bhardwaj, Spl. Judge (PC Act) (CBI)-5, Rouse Avenue Courts, Complex, New Delhi.	PA in the Court of Sh. Sanjay Khanagwal, ASJ (Special Fast Track Court), New Delhi District, Patiala House Courts, New Delhi.
2	Sh. Ravi Yadav S/o Sh. Daya Ram Yadav	PA in the Mediation Cell, South-West District, Dwarka Courts, New Delhi.	PA in the Court of Sh. Arun Bhardwaj, Spl. Judge (PC Act) (CBI)-5, Rouse Avenue Courts, Complex, New Delhi.
3	Ms. Savita Rani Devliyal W/o Sh. Arvind Kumar EC: 43874642	PA in the court previously presided over by Sh. Chandra Bose, ASJ-3, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Ashwani Kumar Sarpal, District Judge (Commercial Court)-05, Central District, Tis Hazari Courts, Delhi.
4	Sh. Neeraj Dhingra EC: 3501	PA in the Court of Sh. Ashwani Kumar Sarpal, District Judge (Commercial Court)-05, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, North District, Rohini Courts, Delhi.
5	Sh. Sandeep Kumar S/o Sh. Surender Singh EC: 89179121	PA in the Court of Sh. Amit Bansal, PO MACT, North-West District, Rohini Courts, Delhi.	PA in the Mediation Cell, East District, Karkardooma Courts, Delhi.
6	Sh. Chandan Singh Chauhan EC: 3335	Sr. PA in the Court Sh. Bhupinder Singh, ASJ-1 (POCSO) North-West District, Rohini Courts, Delhi.	Sr. PA in the Court of Sh. Dinesh Kumar, ACMM, East District, Kakardooma Courts, Delhi.
7	Sh. Sher Singh S/o Sh. Gopal Ram	PA in the Court of Sh. Balwinder Singh, MM-1, East District, Karkardooma Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
8	Sh. Aashish Yadav S/o Sh. Nathu Singh Yadav EC: 52029244	PA in the Court of Ms. Surpreet Kaur, MM (NI Act), North-West District, Rohini Courts, Delhi.	PA in the Office Pool, Family Courts, Dwarka, New Delhi (in diverted capacity)
9	Sh. Dharmender Kumar EC: 3490	PA in the Court of Sh. Devender Kumar Garg, ADJ-3, North-West District, Rohini Courts, Delhi.	PA in the Office Pool, Family Courts, Dwarka, New Delhi (in diverted capacity)
10	Sh. Sunil Kumar S/o Sh. Babu Lal EC: 3263	Sr. PA in the Court of Sh. Dharmender Rana, ASJ-2, New Delhi District, Patiala House Courts, New Delhi.	Sr. PA in the Hon'ble Supreme Court of India, New Delhi (in diverted capacity).
11	Ms. Santosh Sharma EC: 2047	Sr. PA in the Mediation Cell, South-West District, Dwarka Courts, New Delhi.	Sr. PA in the Court of Sh. Dharmender Rana, ASJ-2, New Delhi District, Patiala House Courts, New Delhi.
12	Sh. Yash Prakash Chugh S/o Sh. Atam Prakash Chugh EC: 3381	PA in the Computer Branch, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Amit Kumar, Spl. Judge (PC Act) (CBI)-4, Rouse Avenue Courts Complex, New Delhi.

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13	Sh. Nitin Arora EC: 3134	Sr. PA in the Court previously presided over by Sh. Virender Kumar Bansal, Ld. Additional Principal Judge, Family Courts, West, THC, Delhi.	Sr. PA in the office of Delhi Judicial Academy, Dwarka, New Delhi. (on diverted capacity) with Sh. Virender Kumar Bansal.
14	Ms. Aneesha D/o Sh. Satpal	PA in the Mediation Cell, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
15	Sh. Hitesh Kumar EC: 3469	PA in the Court of Ms. Pritu Raj, MM-1, North-West, Rohini Courts, Delhi.	PA in the Mediation Cell, Central District, Tis Hazari Courts, Delhi.
16	Sh. Mukul Jhamb S/o Sh. Om Parkash EC: 97877938	PA in the Court of Ms. Deepika Singh, MM (Mahila Court)-3, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Sumeet Anand, MM-7, New Delhi District, Patiala House Courts, New Delhi. (Till the joining of Ms. Khushboo, PA, EC: 10003792 after availing Maternity leave and Sh. Mukul Jhamb, PA is directed to report for duties in the office Pool, Central, THC, Delhi after joining of Ms. Khushboo, PA.)
17	Sh. Satish Kumar Yadav S/o Sh. Ram Avatar EC: 75321241	PA in the Court of Ms. Saloni Singh, MM (Mahila Court)-2, South District, Saket Courts, New Delhi.	PA in the Mediation Cell, South District, Saket Courts, New Delhi.
18	Ms. Soni Rawat EC: 3567	PA in the Court of Ms. Swati Gupta, MM (Mahila Court)-3, South District, Saket Courts, New Delhi.	PA in the Mediation Cell, South District, Saket Courts, New Delhi.
19	Sh. Sucha Singh S/o Sh. Hazara Singh EC: 3474	PA in the court previously presided over by Sh. Ashu Garg, ASJ-4, West District, Tis Hazari Courts, Delhi.	PA in the Court of Ms. Manika, MM (Mahila Court)-2, South-East District, Saket Courts, New Delhi.
20	Ms. Deepika Kandpal EC: 3270	Sr. PA in the court previously presided over by Sh. Virender Kumar Goyal, District Judge (Commercial Court)-01, West District, Tis Hazari Courts, Delhi.	Sr. PA in the Court of Sh. Gurvinder Pal Singh, District Judge (Commercial Court)-02, New Delhi District, Patiala House Courts, New Delhi.
21	Sh. Varun S/o Sh. Om Prakash EC: 79522530	PA in the Court of Sh. Harun Pratap, MM-2, East District, Karkardooma Courts, Delhi.	PA in the Court of Sh. Jitendra Pratap Singh, MM-4, South-East District, Saket Courts, New Delhi.
22	Sh. Rahul Bhatia S/o Sh. Ashok Kumar EC: 45179268	PA in the Court of Sh. Jitendra Pratap Singh, MM-4, South-East District, Saket Courts, New Delhi.	PA in the Court of Sh. Harun Pratap, MM-2, East District, Karkardooma Courts, Delhi.
23	Sh. Ravi Kant S/o Sh. Chander Pal EC: 73496529	PA in the Court of Sh. Dev Chaudhary, MM (NI Act)-2, South-East District, Saket Courts, New Delhi.	PA in the Court of Sh. Kamran Khan, MM-1, South-West District, Dwarka Courts, New Delhi.
24	Ms. Supriya Bhola W/o Sh. Naveen Kumar Bhola EC: 92846199	PA in the Court of Sh. Kamran Khan, MM-1, South-West District, Dwarka Courts, New Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
25	Ms. Jyoti Tigga W/o Sh. Neel Kamal Kujur EC: 56837136	PA in the Court of Ms. Ambika Singh, ACMM, Shahdara District, Karkardooma Courts, Delhi.	PA in the Court of Sh. Dev Chaudhary, MM (NI Act)-2, South-East District, Saket Courts, New Delhi.
26	Sh. Diwakar Sinha S/o Sh. Krishna Dev Prasad EC: 56886574	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Ms. Deepika Singh, MM (Mahila Court)-3, Central District, Tis Hazari Courts, Delhi.

27	Ms. Akansha D/o Sh. Ajab Singh EC: 33585945	PA in the Court of Ms. Rajani Ranga, MM (Mahila Court)-1, North-West Rohini Courts, Delhi.	PA in the Mediation Cell, North-West District, Rohini Courts, Delhi.
28	Ms. Meenakshi Jasoria EC: 3460	PA in the Court of Ms. Shivani Chauhan, MM (Mahila Court)-1, South-West District, Dwarka Courts, New Delhi.	PA in the Court of Ms. Ambika Singh, ACMM, Shahdara District, Karkardooma Courts, Delhi.
29	Ms. Rajni Aggarwal W/o Sh. Ajay Kumar	Sr. PA posted in the Office of Delhi Judicial Academy, Dwarka, New Delhi (in diverted capacity)	Sr. PA in the Office Pool, South-West District, Dwarka Courts, New Delhi.
30	Ms. Archana Gusain W/o Sh. Pramod Singh EC: 12064	PA posted in the Office of Delhi Judicial Academy, Dwarka, New Delhi (in diverted capacity)	PA in the Office Pool, South-West, Dwarka Courts, New Delhi.

Note1: Transfer order in respect of Sh. Vinit, PA, EC: 3561 at Sl. No.29, in order No.86302-467/Admn-I/P&T/2019 dated 04.12.2019, be treated as cancelled.

Note2: Non-compliance of the transfer orders immediately/proceed on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials as per rules.

Girish Kathpalia
28.2.20

(GIRISH KATHPALIA)
DISTRICT & SESSIONS JUDGE (HQs)
DELHI

13739-919

No. _____/Admn-I/P & T/2020

Dated, Delhi the

28 FEB 2020

Copy forwarded for information and necessary action to :-

1. The Registrar, Hon'ble Supreme Court of India, New Delhi.
2. The District & Sessions Judge, West / NDD / South / South-East / East / Shahdara / North / North-West / South-West / RACC, Delhi, New Delhi.
3. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
4. The Director, Delhi Judicial Academy, Dwarka, New Delhi.
5. The Officer In-charges, Accounts Branch, Central / West / NDD / South / South-East / East / Shahdara / North / North-West / South-West / RACC, Delhi, New Delhi.
6. The Personal Office of undersigned.
7. The Officer/Officials concerned.
8. The AO(J), Administration Branch-I, Central / West / NDD / South / South-East / East / Shahdara / North / North-West / South-West / RACC, Delhi, New Delhi, with the request to submit the compliance report of the aforesaid order within a week.
9. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
10. The dealing Official, ACR, Cell, Central, Tis Hazari Courts, Delhi.
11. The dealing official, Layers, Computer Branch, Central, THC, Delhi.
12. PRO/APRO, Central / West / NDD / South / South-East / East / Shahdara / North / North-West / South-West / RACC, Delhi, New Delhi.
13. Web-site Committee, Tis Hazari Courts, Delhi.

DISTRICT & SESSIONS JUDGE (HQs)
DELHI

Mr. Sandeep Bhadrap

02/2/2020

[Signature]

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